

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil)...../2009  
CC 8632-8635/2009

(From the judgement and order dated 27/06/2008 in WPC No. 5097/2007 &  
WPC No. 7077/2007 & WPC No. 16328/2007 & WPC No. 34899/2007 of The  
HIGH COURT OF KERALA AT ERNAKULAM)

INTELLIGENCE OFFICER(IB) & ANR.

Petitioner(s)

VERSUS

G.RAJEEVAN & ANR. ETC.ETC.

Respondent(s)

(With appln(s) for c/delay in refiling SLP and office report )

Date: 09/07/2009 These Petitions were called on for hearing today.

For Petitioner(s) Mr. P.V. Dinesh,Adv.

Ms. S. Geelta,Adv.

Ms. Bindu T.P.,Adv.

Mr. Jojo Josh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Delay of 77 days in refiling the Special Leave Petition is condoned.

(Ashok Menon)  
Registrar

\*MG.